

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.61 of 2012 &
IA 280 of 2012

Dated : 16th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s): Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Pradeep Misra &
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma
Mr. Shashank Pandit for R.1

Ms. Swapna Seshadri, Amicus Curiae

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Mr. P.B. Lal

Counsel for the Respondent(s): Mr. Pradeep Misra &
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ORDER

At the request of the learned counsel for the Appellant, Post the matter for further hearing on **29.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson